

12.38 hrs.

*The Lok Sabha Then Adjourned for Lunch
Till Fourteen of the Clock*

14.02 hrs.

*The Lok Sabha Assembled After Lunch
at Two Minutes Past Fourteen
of the Clock*

[MR. SPEAKER *in the Chair*]

[*English*]

SHRI VISHWANATH PRATAP SINGH (Fatehpur): Sir, in view of the continued inaction on the part of the Central Government to stop the illegal constructions now being made in Ayodhya, in deliberate defiance of the court orders and in open violation of the Constitution and its refusal to make a statement in the House to explain its stand, no useful purpose will be served by the presence of the Members in the House today.

At this critical moment, the silence of the Prime Minister is ominous and is an affront to the House. NF/Left parties strongly register their protest against such attitude. If no appropriate action is taken in course of the day, the NF/Left parties will take necessary steps in the matter. We boycott the House today for the day.

SHRI INDRAJIT GUPTA (Midnapore) In the light of what they do or don't do, we will decide. Now, they can carry on their business.

14.04 hrs.

At this stage, Shri Vishwanath Pratap

Singh and some other hon. Members left the House.

[*English*]

MR. SPEAKER : Papers to be laid on the Table of the House Shri Vidyacharan Sukla.

(*Interruption*)

SHRI E. AHAMED (Manjeri) : What is the Government's reaction on the Ayodhya issue which had been raised in this House this morning? I would like the Government to come forward with a statement what action they propose to take in the wake of continuing violation of the court order.

The Prime Minister has said in the NIC that the Government will consider non-compliance of the court order.

In view of the break-down of the Constitutional machinery in UP, I would like to know from the Government what they have to say in this matter especially in view of the discussion this House had this morning. (*Interruptions*).

The Government cannot just keep mum.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI GHULAM NABI
AZAD) : The Home Minister will come in a few minutes and he will say something on the issue.

MR. SPEAKER : Now let us take up papers to be laid on the Table of the House.